

C. A. T. Bench, JAIPUR

Date of Order

Orders MP 103/93 (DD 14.02/86)

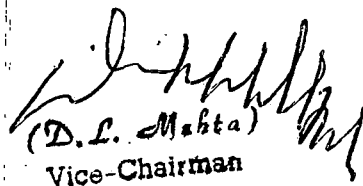
22.6.93

Present: → Sr. Amitabh Bhatnagar, counsel for the petitioner/applicant.

Heard the learned counsel for the applicant. It is very surprising for an Advocate to file an application at Jaipur of the case dismissed in default at Jodhpur, particularly when the case relates to Jodhpur Bench. The application is not maintainable and is dismissed accordingly.



(O. P. Sharma)
Administrative Member



(D. L. Mehta)
Vice-Chairman